

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 745 of 2019 in
DFR NO. 1052 OF 2019

Dated: 13th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Indian Wind Power Association ... **Appellant(s)**
Vs.
Telangana State Electricity Regulatory Commission ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Senthil Jagdeesan
Ms. Sonakshi Malhan

Counsel for the Respondent (s) :

ORDER

Issue notice to the Respondents on the I.A. No. 745 of 2019 (Appln. for condonation of delay) as well as on the main appeal returnable on 17.07.2019. Dasti, in addition, is permitted.

List the matter on **17.07.2019.**

(S.D. Dubey)
Technical Member
Pr/kt

(Justice Manjula Chellur)
Chairperson